FORM A

PUBLIC ANNOUNCEMENT

(Under Regulation 6 of the Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations, 2016)

FOR THE ATTENTION OF THE CREDITORS OF M/SSANSKRITI GOLDEN OAK REAL ESTATE PRIVATE LIMITED

RELEVANT PARTICULARS		
1.	Name of corporate debtor	Sanskriti Golden Oak Real Estate Private Limited
2.	Date of incorporation of corporate debtor	15-03-2012
3.	Authority under which corporate debtor is incorporated / registered	Registrar of Companies-Chandigarh
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U70109CH2012PTC033637
5.	Address of the registered office and principal office (if any) of corporate debtor	HOUSE NO.639, SECTOR 11-B, CHANDIGARH –160011
6.	Insolvency commencement date in respect of corporate debtor	21.12.2021
7.	Estimated date of closure of insolvency resolution process	19.06.2022
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Mr. NavneetKakkar IBBI/IPA-001/IP-P01731/2019-20/12765
9.	Address and e-mail of the interim resolution professional, as registered with the Board	SCO 145, 2nd Floor ,Sector 28 D, Chandigarh - 160002 E-mail Id: **kakkarchd@rediffmail.com**
10.	Address and e-mail to be used for correspondence with the interim resolution professional	SCO 145, 2ndFloor ,Sector 28 D, Chandigarh - 160002 E-mail Id :ipsanskriti@gmail.com
11.	Last date for submission of claims	04-01-2022
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not Applicable
13.	Names of Insolvency Professionals identified to act as Authorised Representative of creditors in a class (Three names for each class)	Not Applicable
12.	(a) Relevant Forms and (b) Details of authorized representatives are available at:	(a) www.ibbi.gov.in (a) Not Applicable

Notice is hereby given that the National Company Law Tribunal, Chandigarh,has ordered the commencement of a Corporate Insolvency Resolution Process of **M/SSanskriti Golden Oak Real Estate Private Limited**on 21st December, 2021.

The creditors of**M/SSanskriti Golden Oak Real Estate Private Limited** are hereby called upon to submit their claims with proof on or before4th January, 2022to the interim resolution professional at the address mentioned against entry No. 10 only.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post or by electronic means.

Submission of false or misleading proofs of claim shall attract penalties.

Navneet Kakkar

NavneetKakkar

CA NAVNEET KAKKAR
INSOLVENCY PROFESSIONAL
REGD NO. IBBI/IPA-001/IP-P01731/2019-2020/12765
SCO 145, 2nd FLOOR, ABOVE ICICI BANK
SECTOR, 28-D, CHANDIGARH 160002.

Date:23-12-2021Reg No- IBBI/IPA-001/IP-P01731/2019-20/12765
Place : Chandigarh

Interim Resolution Professional In the matter of
Sanskriti Golden Oak Real Estate Pvt. Ltd.